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10-2-29

Honble Mr. S. Dayal, A.M.
Honble Mr. S. K. Agrawal, J.M.

CCA No. 1479/9
CA 103/9

Sri S.S. Sharma counsel of
the applicant is on general
adjournment, till on 22-3-99.

B

Singh
J.M.

A.M.

22.3.99

Hon Mr Justice Meelam Sanjive Reddy vs
Hon Mr G. Ramakrishnan A.M.

Head Sri S. S. Sharma for the applicant-
Submits that the order of this Court-
has been complied with.

In view of the above submission
the Contempt petition is dismissed as infructuous.

AM

Y
vc

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